GOVERNMENT OF INDIA COAL LOK SABHA

UNSTARRED QUESTION NO:253
ANSWERED ON:06.08.2013
INTER MINISTERIAL COMMITTEE ON COAL BLOCKS ALLOCATION .
Majhi Shri Pradeep Kumar;Patel Shri Kishanbhai Vestabhai

Will the Minister of COAL be pleased to state:

- (a) whether the Inter-Ministerial Committee (IMC) has recently reviewed the applications for allocation of coal blocks to Public Sector Undertakings (PSUs);
- (b) if so, whether the status of the exercise carried out for evaluating, the terms and conditions and the criteria for allocation was discussed by the IMC and if so, the details thereof;
- (c) whether the applications for allocation of some coal blocks to the power sector has been recommended by the Ministry of Power and the Central Electricity Authority;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE FOR COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a) to (e): Yes, Sir. The Inter-Ministerial Committee(IMC) set up under Rule 4(3) of Auction by Competitive Bidding of Coal Mines Rules, 2012 to consider the applications received from the Government Companies/Corporations has reviewed the applications for allocation of coal blocks to Government Companies/Corporations for Power end-use.

Due deliberations were held at every stage including the evaluation criterion and comments received from various agencies including applicant state government, host states of the coal blocks placed for allocation and the concerned administrative Ministry i.e. Ministry of Power and Central Electricity Authority.

The Inter Ministry Technical Committee (IMTC) was also constituted and after discussing the status of exercise carried out for evaluating terms and conditions of allocation and criteria for allocation in various deliberations of IMTC and IMC, the IMC has finalized recommendation for allocation of 14 coal blocks for Power end-use to Government Companies/Corporations.